

Adalats are only held in minor/major Telecom Districts and Telecom Circles. Phulbani is not a Telephone District and hence no Adalat was due to be held there.

Telecom Districts of Cuttack and Bhubaneswar and also the Orissa Circle during this period.

Telephone Adalats were held in the

(b) The details are as follows:-

<i>Adalat (Date)</i>	<i>Number of complaints attended</i>	<i>Remarks</i>
Cuttack Telecom District (11.3.91)	22	All cases disposed of the spot.
Bhubaneswar Telecom District (13.3.91)	12	—do—
Orissa Circle (3.4.91)	17	—do—

(c) These are given in the attached statement.

sories, disconnection of telephones due to various reasons will be under the purview of the Telephone Adalat.

STATEMENT

Rules for Telephone Adalats

The concept of Telephone Adalat was introduced in the Department for the purpose of redressal of grievances of the public on an appointed date. It was initially to cover major cities like Delhi, Bombay, Calcutta, Madras, Bangalore, Hyderabad, Ahmedabad, Pune and Kanpur. It was felt that experience gained and results achieved after Telephone Adalats have been held at these places, an evaluation would be made to decided later to cover other areas. Such Adalats are to be held at an interval of three months.

Bench: The Adalat Bench comprise District/General manager two other members on each from Finance and Engineering. Incharge of Public Grievance Cell is compulsorily a member.

Scope: Service complaints such excess billing complaints, non-provision/delayed provision of telephone connections/acces-

Method: wide publicity is given through local newspapers regarding holding of Telephone Adalat, venue and time, name and address of the officer authorised to receive representations from the public. Generally, about 30 days are given to the public to submit the representations. The representations thus received are processed thoroughly for final decision. The representationists are suitably replied of the decision or to present themselves in person to attend the proceedings of the Adalat.

Evaluation: Proceedings of the sessions of the Adalats held at different places are evaluated at headquarters of the Department of Telecom for analytical purposes and for deciding the nature of remedial action in system defects, if any.

[English]

Medium Irrigation Projects In Assam

5123. SHRI PROBEN DEKA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of medium irrigation projects in Assam spilled over to the Eighth Five Year Plan;

(b) the estimated cost of those projects and the expenditure incurred thereon so far; and

(c) the time by which those are likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). A statement giving details of appraised on-going medium irrigation projects of Assam is attached.

STATEMENT

(Rs. Crores/Thousand Hectares)

S.No.	Name of the Project	District benefitted	Latest Cost	Expenditure to end of VII Plan (3/90)	Anticipated expenditure 1990-91	Ultimate Potential	Potential created to end of VII Plan	Potential created during 1990-91 (Anticipated)	Plan of Completion
1	2	3	4	5	6	7	8	9	10
1.	Kaldiya	Barpeta	8.11	6.99	1.50	16.50	9.08	0.39	VIII Plan
2.	Dekadong	Barpeta	4.60	3.26	0.40	6.05	4.83	—	-do-
3.	Bardikerai	Sunitpur	18.39*	18.83	1.54	25.53	8.05	1.00	-do-
4.	Integrated Kollong	Nagaon	31.28	22.77	1.70	34.00	8.09	2.00	-do-
5.	Pahumara	Barpeta	26.87	17.00	2.50	12.93	—	2.00	-do-
6.	Buridihing	Dibrugarh	5.00	3.55	0.80	4.70	—	1.00	-do-
7.	Barolia	Kamrup	22.92	10.76	1.78	13.56	—	1.00	-do-

*Under revision.